

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/_ _/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 1st December, 2021.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/238/21, dtd. 30.11.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.12.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning of 03.12.2021 till the morning of 04.12.2021**, has been granted. The Counsellor, Family Court No. III, Kamrup(M), Guwahati shall be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2004/6275/1 dated , 1-12-2021
Copy to.

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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